

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3652

ANSWERED ON:19.03.2013

COAL MAFIAS

Gangaram Shri Awale Jaywant;Rajaram Shri Wakchaure Bhausahb

**Will the Minister of COAL be pleased to state:**

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(a) whether the Government is aware of mafia groups operating in coal mines owned by Coal India Limited (CIL ) and its subsidiaries;

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(b) if so, the details thereof; (

(c) the losses incurred by CIL and its subsidiaries on this account during each of the last three years; and (

(d) the preventive steps taken/proposed to be taken by the Government to effectively control these coal mafias thereby checking theft of the national coal treasures?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to (c): There are no reports about coal mafia operating in the coal mines of Coal India Limited(CIL). However, it has been observed that during the process of tendering for procurement of various services through contractors, sufficient response was not received in a some cases. To encourage more participation in the tendering process the following steps have been taken by CIL :-

(i) Adoption of e-procurement.

(ii) E-payment to contractors and suppliers.

(iii) Placing Notice Inviting Tender(NIT) on website

(iv) Using reverse e-auction in tenders for supply of explosives

(d): The steps taken by CIL and its subsidiary companies to prevent theft include:

(i) Establishment of Check posts at vulnerable points.

(ii) Provision of Wall fencing, light arrangements and deployment of armed guards round the clock around the coal dumping yard.

(iii) Regular patrolling in and around the mine including Overburden dumps.

(iv) Deployment of Armed Guards at Railway sidings.

(v) Inter-action and liaison with District officials.

(vi) Issue of Challans after fixing hologram and putting signatures of authorized officials of Central Industrial Security Force (CISF) for coal transportation by trucks outside the district.

(vii) Lodging of Regular First Information Reports by the Management of the collieries and CISF with local Thana against the pilferage/theft of coal. A close watch on the activities of criminals is being maintained by CISF.

(viii) Sensitisation of State Governments for immediate action, etc.